

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2515
ANSWERED ON:12.03.2010
LOANS BY RURAL ELECTRIFICATION CORPORATION LIMITED
Reddy Shri Anantha Venkatarami

Will the Minister of POWER be pleased to state:

- (a) whether the Rural Electrification Corporation Limited grants loan for various rural electrification schemes in the States;
- (b) if so, the details of such loans sanctioned to the State Governments including Andhra Pradesh for the rural electrification schemes during the last three years and the current year;
- (c) whether a number of proposals from the State Governments including Andhra Pradesh are pending for approval with the Union Government in this regard; and
- (d) if so, the details thereof and the time by which the same are likely to be approved?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

- (a): Yes, Madam. Apart from providing loan assistance to desiring States, as part of regular business operations, Rural Electrification Corporation Ltd. (REC) has been designated as a nodal agency for Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) works.
- (b): Details of funds disbursed which includes 10% loan component of REC under RGGVY to various States including Andhra Pradesh in past 3 years, is at Annex-I.
- (c) & (d): Under RGGVY, 573 projects have been sanctioned which are under implementation. The coverage of remaining projects depend upon availability of funds over and above Rs.33,000 crores provided till now.